GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:791
ANSWERED ON:25.11.2011
UNIT FOR EXCHANGING INFORMATION ON TAX EVADERS
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Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to set up a dedicated unit for exchanging information on tax evaders in India, Brazil and South Africa (IBSA) as part of its efforts to deal with black money menace;
- (b) if so, the details thereof;
- (c) the manner in which the system is likely to help in identifying and sharing information on abusive tax. schemes;
- (d) whether such a system is also proposed to be developed with other countries; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S. S. PALAN1MANICKAM)

- (a) to (c) IBSA is a trilateral dialogue forum between India, Brazil and South Africa for South-South cooperation in various identified areas. Cooperation in Revenue Administrations is one such area, In this background, a web based Centre for Exchange of Tax information (CETI) was started in October, 2011 with an aim to increase awareness of the potential risks of promoting and investing in abusive tax schemes, share best practices among the three IBSA countries for identifying and addressing abusive tax schemes and strengthen the modernization programmes of the three tax administrations through capacity building.
- (d) & (e) At present there is no proposal to develop such a Centre with other countries.